

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO:- 479**  
ANSWERED ON-22/07/2026

**Engagement of teachers in non-teaching administrative tasks**

479 Ms. Swati Maliwal:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether any study or survey has been conducted to assess the extent of teachers' time spent on non-teaching administrative and other tasks assigned to them;
- (b) the steps being taken or considered to minimise deployment of teachers in such non-academic duties so that classroom instruction is not adversely affected; and
- (c) whether any guidelines have been issued to States/UTs in this regard and the compliance status thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(SHRI JAYANT CHAUDHARY)**

(a) to (c): Education being a subject in the Concurrent List of the Constitution, the majority of schools in the country are under the administrative control of the respective State Governments and Union Territory Administrations. Accordingly, deployment of teachers and assignment of duties to them fall within the administrative domain of the concerned States/UTs.

Further, the Hon'ble Supreme Court of India, in its judgment dated 06.12.2007, while upholding the authority of the Election Commission to requisition teachers for election-related duties, observed that such deployment should be undertaken in a manner that does not adversely affect the functioning of schools and the right of children to education. The Hon'ble Court further observed that, as far as practicable, duties such as revision of electoral rolls should be assigned during holidays, non-teaching hours or non-working days so as to minimise disruption to teaching-learning activities.

In pursuance of the above, the Ministry of Education issued guidelines dated 13.09.2010 to all States and Union Territories, advising that duties relating to revision of electoral rolls should, as far as possible, be assigned to teachers during holidays, non-teaching hours or non-working days. The same is reiterated to all States/UTs from time to time.

Further, the National Education Policy (NEP), 2020 emphasises that teachers should be enabled to focus on their core academic responsibilities and should not be burdened with excessive non-teaching work, so that they can devote adequate time to classroom instruction, lesson preparation, student assessment and continuous professional development.

Under the Centrally Sponsored Scheme of Samagra Shiksha, financial assistance is provided to States/UTs for strengthening academic support institutions, including the State Councils of Educational Research and Training (SCERTs) and District Institutes of Education and Training (DIETs), and for providing continuous academic support through Block Resource Centres (BRCs) and Cluster Resource Centres (CRCs). The Scheme also supports technology-enabled governance and digital school management systems to improve administrative efficiency and reduce avoidable administrative burden on teachers.

In addition, the Department of School Education & Literacy, through Project Approval Board (PAB) meetings, review meetings and other communications, regularly advises States/UTs to ensure timely recruitment of teachers, rational deployment and optimum utilisation of human resources, and to leverage digital platforms for streamlining administrative processes, thereby enabling teachers to devote greater time to teaching-learning activities.

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